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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.06.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 101/BB/2018	For filing IRP report	Sec 9 of I&B code 2016	R N Manohar	Agraa Legal Shri Shivadutt Bannanje IRP	GCL Pvt Ltd	A Murali Advocate

ADVOCATE FOR PETITIONER/s: \_\_\_\_\_

ADVOCATE FOR RESPONDENT/s:

A. Murali Counsel for Respondent



**ORDER**

Heard Shri A.Murali, learned Counsel for Respondent. None appeared for Petitioner. Post the case on **26.06.2019**.

  
MEMBER (T)

  
MEMBER (J)

Shruthi

**Verified**

  
Court Officer